NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2014 CA No. 111/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

Mr. Sunil Dutt Goswami

V/s.

M/s. AMS Marine Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1. Ad	, Pooja Khandeparkar	Petitioner	P
2. Shi	yam Kapadia	Coursel	SH
200	spondent -	for R, to R3	Rahi.
3. Sun	al Goswami -	Asho Kkumar Sahai, Petrificm	Mar.

ORDER

T.C.A. No. 111 of 2014

<u>In</u>

T.C.P. No. 24/397-398/CLB/MB/MAH/2014

- 1. Ld. Representative of both the side are present.
- 2. The Representative of Respondents stated that they served reply on the Advocate on record on 05.01.2017. However, there is change in the Advocate. Therefore, seeking time.
- 3. Matter is adjourned to 07.02.2017 for Final Hearing.

Sd/-M. K. SHRAWAT Member (Judicial)

Dated: 10th January, 2017.